

(ख) यह भारतीय शस्त्र निर्माणागार बना हुआ छोटा सा एक ही भादमी के रुद्ध काम करने वाला हथगोला था।

(ग) और (घ). दिल्ली पुलिस द्वारा पांच को गई किन्तु इस बात का कोई सुराग ही मिल सका कि किस तरह, किसके द्वारा यह हथगोला डाला गया। तोड़-फोड़ की कार्यवाही की सम्भावना नहीं है क्योंकि हथगोले को मुरझा-पिन ठीक-ठाक वी और उसके घनदर प्रथिस्फोटक (डेटो-नेटर) था ही नहीं।

Disputes between Civic Bodies of Delhi

1662. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state:

(a) whether a border dispute has started between the Civic bodies of Delhi; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). No such dispute has come to the notice of Government.

Unspent Plan Allocations for Delhi

1663. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 40 per cent of the Third Five Year Plan allocation for the development schemes for the Union Territory of Delhi have remained unspent;

(b) if so, the projects which have been mainly affected thereby; and

(c) Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). No; Sir. Actual expenditure up to the end of 1964-65 was Rs. 68.86 crores which is about 70 p.c. of the total outlay of the Third Five Year Plan for Delhi.

Assistants' Grade Examination, 1965

1664. **Shri Eswara Reddy:**

Shri Warior:

Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to hold an examination for the recruitment of Assistants in December, 1965;

(b) the number of posts proposed to be filled up on the result of the said examination;

(c) whether an equal number of posts have been filled up by promoting departmental Upper Division Clerks as required under the Rules; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Yes, Sir.

(b) As already announced in the Notice of the examination the provisional number of vacancies to be filled on the results of the said examination is 182, including 75 in the Central Secretariat Service. These figures are, however, liable to alteration on the basis of final assessment of requirements.

(c) The departmental quota of permanent vacancies is filled by the confirmation of the requisite number of eligible Upper Division Clerks from among those already officiating in the grade of Assistant as and when such vacancies arise.

(d) Does not arise.

Migration from East Pakistan

1665. **Shri D. C. Sharma:**

Shri Hukam Chand

Kachhavalya:

Shri Bade:

Shri Yudhvir Singh:

Shri P. R. Chakraverti:

Shri P. C. Borooah:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that more than 1,200 people of minority com-

munities of East Pakistan crossed into Cachar and Garo Hills districts of Assam in the first two weeks of November, 1965 due to oppression by Ansars and Mujahids along the East Pakistan border; and

(b) if so, Government's reaction thereto and the steps taken in the matter?

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). About 1,739 persons belonging to the minority communities of East Pakistan have come to the Bagmara area of Garo Hills district from 25th October, 1965 upto 20th November, 1965. According to the version of these migrants, the main reasons for their movement are the feeling of insecurity, certain restrictive measures imposed by the East Pakistan Government in the border areas and harassment by Ansars.

The matter is still under investigation.

Letters by Andhra Pradesh Detenu

1666. Shri Biren Dutta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that letters addressed to Mahamahopadhyaya Gopi Nath Kaviraj M.A., D.Litt., Padma Vibhushana, 2(A) Siga, Varanasi and to Shri Shree Anandamayee, Bhadaini, Varanasi (U.P.) by a detenu in Hazaribagh Central Jail have been withheld; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) Under the Bihar Security Prisoners Order, 1962, a security prisoner is allowed to correspond only with his family members and legal advisers.

(i) *Graduate Apprenticeship.*—£850 per annum plus an increase of £50 per annum subject to satisfactory progress, besides cost of passage bothways.

(ii) *Engineering Apprenticeship.*—Wages vary from £8-2-6 to £18-0-0 per week for candidates of the ages 18 to 24 depending upon the age; besides cost of passage bothways.

(iii) *Confederation of British Industries Overseas Scholarships.* £700 per annum.

WEST GERMANY.— *Federal Republic of Germany scholarships.* D.M. 400 (Rs. 450/-) per month, besides passage cost both ways and adequate allowance for books and instruments.

(i) **EAST GERMANY.**— *Scholarships in Engineering Technology.* D.M. 450 (Rs. 511/-) per month, besides clothing allowance of D.M. 350/-.

(ii) *Scholarships in Physical Culture.*—Free board and lodging besides passage cost both ways.

Scholarships

1668. Shri H. N. Mukerjee: Will the Minister of Education be pleased to state:

(a) the number of scholars sent abroad for practical training under the scholarships schemes administered by his Ministry during 1964-65;

(b) the number among these held by those who belong to the Scheduled Castes and Scheduled Tribes, separately; and

(c) the amount of the stipend offered under all these schemes during the same period?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) 52.

(b) Nil.

(c) U.K. Apprenticeships offered by M/s. Rolls Royce Limited, London:—